

(SHRI MANUBHAI SHAH): (a) Government have seen 'A survey of India's Export Trade' published by the World Trade Department of the Indian Chamber of Commerce, Calcutta.

(b) Some of the suggestions made in this publication are in line with Government's own thinking, such as, the desirability of improving the efficiency of our traditional export industries, the need for simplification of drawback procedure, periodical review of Trade Agreements, effecting greater coordination among Export Promotion Councils, necessity to ensure deliveries according to samples, specifications and terms of contract and the importance of strengthening our Commercial Sections. Steps are being taken in these directions as part of the Government's Export Promotion programme.

DISMISSAL OF WOMEN WORKERS FROM DIFFERENT INDUSTRIES

184. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state how many women workers in different industries have been retrenched during the years 1959-60 to 1961-62 industry-wise and State-wise?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): Information regarding retrenchment of women workers is not available readily. The object to be achieved by collecting this information will not be commensurate with the time and labour required for the same.

DISMISSAL OF WOMEN WORKERS IN COAL INDUSTRY IN M. P.

185. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how many women workers have been dismissed in the coal industry in

Madhya Pradesh during the years 1960-61 and 1961-62; and

(b) how many of these are women wagon loaders and how many others such as creche nurses?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) and (b) The information is not available readily. The object to be achieved by collecting the information will not be commensurate with the time and effort required for the same.

DISMISSAL OF WOMEN WAGON LOADERS IN PENCH AND KANHAN VALLEY COALFIELDS

186. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the number of women wagon loaders dismissed in the Pench and Kanhan valley coalfields in Madhya Pradesh during the years 1960-61 and 1961-62?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): The information is not available readily. It is not proposed to collect it as the object to be achieved by this will not be commensurate with the time and effort required for the same.

C.R.O. LABOUR IN PENCH AND KANHAN VALLEY COALFIELDS

187. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the strength of C. R. O. labour in the Pench and Kanhan valley coalfields during the years 1960-61 and 1961-62; and

(b) how many among them were employed for wagon loading?

THE DEPUTY MINISTER OF PLANNING (SHRI C. R. PATTABHI RAMAN):
(a)

Period	Pench Valley	Kanhan Valley
1960-61		
April, 1960 . . .	3222	195
May . . .	3217	214
June . . .	3335	232
July . . .	3348	222
August . . .	3377	234
September . . .	3417	240
October . . .	3731	234
November . . .	3493	253
December . . .	3583	247
January, 1961 . . .	3585	245
February . . .	3599	273
March . . .	3577	267

During last eight months of 1961

May, 1961 . . .	3567	265
June . . .	3604	260
July . . .	3652	257
August . . .	3587	241
September . . .	3615	240
October . . .	3618	245
November . . .	3609	249
December . . .	3601	246

During first four month of 1962

January, 1962 . . .	3732	245
February . . .	3792	246
March . . .	3749	242
April . . .	3623	240

(b) Information is not available.

WORKERS DECLARED MEDICALLY UNFIT IN COAL MINING COMPANIES IN PENCH AND KANHAN VALLEY

188. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that a large number of workers have been declared medically unfit by the coal mining companies in the Pench and Kanhan valley and if so, what are the names of these companies;

(b) what is the number of persons so declared unfit;

(c) how many of them are men and how many are women;

(d) whether they have been given time to get themselves medically treated and come for re-examination to get themselves declared fit; and

(e) what alternative jobs have been provided for such workers and if no jobs were provided for them, what are the reasons therefor?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) to (e). The information is not available. The object to be achieved by collecting the information is not considered commensurate with the time and labour involved.

LENGTH OF FEATURE FILM

189. DR. SHRIMATI SEETA PARMANAND: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the minimum and maximum length of a feature film; and

(b) what footage of film can be put on the screen in an hour?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH):
(a)

	Minimum length	Maximum length
	ft.	ft.
Indian film (35 mm)	7,480	18,754
Foreign film (35 mm) . . .	6,289	18,371

The above information is based on the feature films examined by the Board of Film Censors during 1961-62.

(b)

1. 70 mm film . . . 6,818 ft.
2. 35 mm film . . . 5,400 ft.
3. 16 mm film . . . 2,160 ft.

BAN ON IMPORT OF INDIAN FILMS

190. DR. SHRIMATI SEETA PARMANAND: Will the Minister of INFORMATION AND BROADCASTING be pleased to